

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1277
TO BE ANSWERED ON 29.07.2026

IMPLEMENTATION OF PM-CARES FOR CHILDREN SCHEME

1277. SHRI NEERAJ DANGI:

Will the Minister of Women and Child Development be pleased to state:

- (a) district-wise number of children identified and supported under PM-CARES for children scheme in Rajasthan since the launch of the said scheme;
- (b) the details of the benefits provided to such children, including financial assistance, educational support, health insurance and residential care; and
- (c) whether any information about shortcomings or delays have been reported regarding the identification, documentation, or delivery of benefits to eligible children in the State, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a) to (c): The central government formulated the PM CARES for Children scheme to support children who lost both parents or surviving parent or legal guardian or adoptive parents due to COVID-19 pandemic during the period 11.03.2020 upto 05.05.2023. The objective of the Scheme is to ensure comprehensive care and protection of Children in a sustained manner and enable their well being through health insurance, empower them through education and equip them for self-sufficient existence with financial support till 23 years of age. The District-wise number of children supported under PM CARES for Children scheme in the State of Rajasthan is at **Annexure**.

Under this scheme, a pro-rata amount is credited in the post office account of each identified child in such a manner that the corpus for each child becomes Rs.10 lakhs at the time of his/her attaining 18 years of age. Children are entitled to receive monthly stipend between the age of 18 and 23 years, by investing the corpus of Rs.10 lakhs into Monthly Income Scheme of Post Office. They are entitled to receive the amount of Rs.10 lakh on attaining the age of 23 years. In accordance with above, ₹ 358.11 cr has been disbursed so far to the individual post office account of each beneficiary child till date. Children below the age of 18 years, who are staying with their relatives,

receive Rs. 4000/- per month under the Mission Vatsalya Scheme of this Ministry. The children staying in child care institutions are provided free boarding and lodging facilities.

Under the scheme, Department of School Education & Literacy, Ministry of Education is entrusted with the task of ensuring that all beneficiaries in the schooling age group are enrolled in schools. In order to facilitate admission of these children, additional seats @ 10 children per Kendriya Vidyalaya subject to maximum of 2 children per class were sanctioned in the Kendriya Vidyalayas across the country and beneficiaries are exempted from payment of fee from Class I to XII. Provisions are also made for admission in the nearest Kasturba Gandhi Balika Vidyalaya or Private Schools and beneficiaries are given benefits of the Right of Children to Free and Compulsory Education (RTE) Act, 2009.

Further, scholarship of Rs.20,000/- is provided to all school going children of class I to XII. Children are also assisted in obtaining education loan for Professional courses /Higher Education in India. All children have been given benefits under Ayushman Bharat Pradhan Mantri - Jan Arogya Yojna (AB PM-JAY) with a health insurance cover of Rs.5 lakh. The coverage of health insurance is provided till they attain the age of 23 years.

Eligible children also avail the benefits of 'Swanath Scholarship Scheme for Students' which is being implemented by All India Council for Technical Education (AICTE) to study further in AICTE approved Institutions and courses. Under the scheme, Rs.50,000/- per annum is provided to each student for every year of study (i.e. maximum 4 years for first year admitted Degree students and maximum 3 years for Diploma Students) as lump sum amount towards payment of college fee, purchase of computer, stationery, books, equipment, software etc.

ANNEXURE**ANNEXURE REFERRED TO IN REPLY TO PART (A) TO (C) OF THE RAJYA SABHA
UNSTARRED QUESTION NO.1277 FOR ANSWER ON 29.07.2026 BY SHRI NEERAJ
DANGI REGARDING IMPLEMENTATION OF PM-CARES FOR CHILDREN SCHEME****Details of the Beneficiaries in the State of Rajasthan**

Sl.No.	District	No. of Beneficiaries
1.	Ajmer	9
2.	Alwar	3
3.	Banswara	7
4.	Baran	4
5.	Barmer	6
6.	Bharatpur	4
7.	Bhilwara	10
8.	Bikaner	5
9.	Bundi	4
10.	Chittorgarh	2
11.	Churu	6
12.	Dausa	6
13.	Dholpur	2
14.	Dungarpur	7
15.	Ganganagar	1
16.	Hanumangarh	5
17.	Jaipur	16

18.	Jhalawar	5
19.	Jhunjhunu	9
20.	Jodhpur	9
21.	Karauli	5
22.	Kota	17
23.	Nagaur	30
24.	Pali	10
25.	Pratapgarh	3
26.	Rajsamand	6
27.	Sawai Madhopur	2
28.	Sikar	11
29.	Sirohi	2
30.	Tonk	2
31.	Udaipur	2
	Total	210
